



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

ORDER

Dated, Guwahati, the 5th April, 2019

The Hon'ble Gauhati High Court has been pleased to commemorate the 150th Birth Anniversary of Mahatma Gandhi for a period of two years from 2nd October, 2018 to 2nd October, 2020. During this period, 'Mahatma Gandhi Logo' shall be extensively used on all official stationery of the High Court including branding of website, e-mails, calendar, diary, and all such stationeries. In order to utilize the stationeries already printed, to that extent, adhesive stickers of the Logo shall be procured and the same shall be pasted on the stationery.

By order,

Sd/- R. Phukan

REGISTRAR GENERAL

Memo NO.HC.VII/07/2019/1751-69 /A

Dated 5th April, 2019

Copy to:

1. Secretary, Ministry of Law & Justice, Department of Justice, Govt. of India, with reference to the letter no. 15011/131/2018-JUS(AU), dated 03.12.2018 received from Joint Secretary, Ministry of Law & Justice, Department of Justice.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur.
3. The Registrar (Vigilance)/ Registrar (Admin.)/Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
4. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun. (*He/She is requested to circulate this notification among the District and Subordinate Judiciary of the concerned State.*)

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6. The Joint Registrar, (_____), Gauhati High Court, Guwahati, for necessary action.
7. The Deputy Registrar, (Finance), Gauhati High Court, Guwahati. for necessary action.
8. The Deputy Registrar, (_____), Gauhati High Court, Guwahati. for necessary action
9. The Director, Law Research Institute, Gauhati High Court, Guwahati.
10. The Librarian -cum- Research Officer, Gauhati High Court, Guwahati.
11. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
12. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
13. The P.S. to Hon'ble Mr. / Mrs. Justice _____ Gauhati High Court, Guwahati.
- ✓ 14. The Systems Analyst, Gauhati High Court, Guwahati. (He is requested to upload the notification in the High Court Website.)
15. The Administrative Officer - Judicial, (_____), Gauhati High Court, Guwahati.
16. The Court Officer (I/II), Gauhati High Court, Guwahati.
17. The Chief Security Officer, Gauhati High Court, Guwahati.
18. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
19. The High Court Notice Board.


05-04-19
REGISTRAR GENERAL